

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No.212

Contempt P-16/2021 CA-488/2021 CA-663/2020 CA-88/2020

In

433/241/242/ND/18

IN THE MATTER OF:

Mr. Rakesh Khanna & Anr`

.....APPLICANT/PETITIONER

Vs.

M/s. Chintamani Metal Udyog Ltd. & Ors

.....RESPONDENT

SECTION

U/s 241/242

Order delivered on 01.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Learned Counsel seeks an adjournment on the ground that the bereavement in his family.

List the matter on **22.05.2023**.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)